

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:2171  
ANSWERED ON:20.07.2009  
DEVELOPMENT OF INLAND WATERWAYS  
Sampath Shri Anirudhan

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether the various State Governments including Government of Kerala has submitted proposals to the Union Government regarding development of its inland waterways;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken by the Union Government in this regard?

**Answer**

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (c): In 10th Plan (April 2002 to March 2007) there was a Centrally Sponsored Scheme for development of Inland Water Transport (IWT). In this scheme grant of 100% to North Eastern States and 90% to other States was provided by the Central Government to the respective States for development of IWT. States had submitted proposals under this scheme during the 10th Plan out of which 35 projects were sanctioned by the Central Govt from time to time. Statewise details of these 35 projects are enclosed at Annexure. This scheme has been discontinued from 1.4.2007. For North Eastern Region however, this has been classified as a Central Sector Scheme. Other States have been informed that the development of inland waterways may appropriately be taken up in the Annual Plans of the States by providing suitable allocations to IWT sector.

ANNEXURE

Statement showing the list of projects received/ sanctioned for the various States under Centrally Sponsored Scheme

(Amount in Rs. lakhs)

Sl No.	Name of State	No. of projects received from states	Projects Sanctioned by Govt.	Cost
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1	Assam	15	4	1482.56
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2	A.P.	1	1	75.00
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3	Arunachal Pradesh	1		
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4	Bihar	12	4	115.00
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5	Chhattisgarh	1		
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6	Himachal Pradesh	1	1	117.40
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7 Gujarat	1		
8 Goa	5	1	109.00
9 Karnataka	8	1	56.70
10 Kerala	21	1	362.22
11 Maharashtra	13	8	2983.48
12 M.P.	6	3	861.74
13 Manipur	1	1	280.33
14 Mizoram	1		
15 Orissa	2	2	214.70
16 Tripura	1	1	46.60
17 Tamil Nadu	5		
18 Uttar Pradesh	2	1	10.00
19 West Bengal	12	5	3883.32
20 Nagaland	1	1	75.6
TOTAL	110	35	10673.65